

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.3773

TO BE ANSWERED ON THE 22ND DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

FUNDS FOR COASTAL POLICE STATIONS

3773. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has sanctioned 13 more Marine Police Stations for Odisha and if so, the details thereof;

(b) whether the funds allocated for construction of each Marine Police Station at Rs.48.00 lakh is inadequate and if so, the reaction of the Government thereto;

(c) whether more funds are being spent by the executive agency i.e., Odisha State Police Housing & Welfare Corporation Ltd. and if so, the details thereof;

(d) whether the State Government of Odisha has corresponded with the Government in this regard; and

(e) if so, the details thereof and the response of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)

(a) & (e): The State Government of Odisha has been sanctioned with a provision of 13 Coastal Police Stations(CPSs) under the ongoing Phase-II of the Coastal Security Scheme at construction cost of Rs.48 lakh for each CPS . All the sanctioned 13 CPSs are operational in the State of Odisha. The sites for 12 CPSs have been identified out of which the construction of 3 CPSs have been completed and construction work is underway at 8 CPSs. All the components of the Coastal Security Scheme including their cost have been finalized subsequent to vulnerability/gap analysis and in consultation with all the coastal States/UTs. Each component, including their cost, is fixed and frozen at the beginning of the Scheme itself. The entire eligible amount for construction of the CPSs (@ Rs.48 lakh per CPS) sanctioned under the Phase-II of the Coastal Security Scheme has been released to the State Government of Odisha. The spending of more funds beyond the eligible amount, for construction of CPSs is mandated with the State Government.
